

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. IA 1499/2022 IA 979/2022 IA 982/2022 IA 983/2022
IA 984/2022 IA 985/2022 IA 986/2022 IA 992/2022
IA 1098/2022 IA 1292/2022 IA 1476/2022 IA 507/2023
IA 508/2023 IA 509/2023 IA 134/2023
In C.P. (IB)/1029(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

**NAME OF THE PARTIES: IA 1499/2022 Mr. Madhukar Pandey Vs.
Mr. Milind Kasodekar Liquidator For
M/S Phadnis Properties Limited**

**IA 983/2022 Dr. Kshatrapti Shivaji &
Anr Vs. Mr. Milind Kasodekar Liquidator
(For M/s Phadnis Properties Ltd)**

**IA 984/2022 Mona Kumar Vs. Mr. Milind
Kasodekar Liquidator (For M/s Phadnis
Properties Ltd)**

**IA 985/2022 Savita Jha Vs. Mr. Milind
Kasodekar Liquidator (For M/s Phadnis
Properties Ltd)**

**IA 986/2022 Anupam Singh Vs. Mr.
Milind Kasodekar Liquidator (For M/s
Phadnis Properties Ltd)**

**IA 992/2022 Sanjay Kumar Verma & Anr
Vs. Mr. Milind Kasodekar Liquidator (For
M/S Phadnis Properties Ltd)**

**IA 979/2022 Ishani Das Vs. Mr. Milind
Kasodekar Liquidator (For M/S Phadnis
Properties Ltd)**

**IA 982/2022 M/S Abhay Management
Private Limited Vs. Mr. Milind
Kasodekar Liquidator**

(For M/S Phadnis Properties Ltd)

IA 1098/2022 Mrs. T. Annapurna Vs. Mr. Milind Kasodekar Liquidator (For M/S Phadnis Properties Ltd)

IA 1292/2022 Khar Superstore Private Limited. Vs. Mr. Milind Kasodekar Liquidator (For M/S Phadnis Properties Ltd)

IA 1476/2022 Mr. Bhaskar Sharma Vs. Mr. Milind Kasodekar Liquidator For M/s Phadnis Properties Limited

IA 507/2023 Khar Super Store Pvt Ltd Vs. Mr. Milind Kasodekar Liquidator M/S Phadnis Properties Limited

IA 508/2023 Abhay Prop Management Pvt Ltd Vs. Mr. Milind Kasodekar Liquidator M/S Phadnis Properties Limited Kshatrapati Shivaji Vs. Mr. Milind Kasodekar Liquidator M/S Phadnis Properties Limited

IA 134/2023 Mona Kumar Vs. Mr. Milind Kasodekar Liquidator M/S Phadnis Properties Limited

**IN THE MATTER OF
Pramod Kapse and 17 Ors.
V/s
Phandnis Properties Ltd.**

Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Swatik Verma appeared for the Applicants. Adv. Avinash R. Khanolkar a/w Adv. Surekha Yadav appeared for the Respondent/Liquidator. At the request of the parties, list the matter on **19.06.2024** for hearing.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

24.04.2024
Sushil

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**